

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 119**

**CP No.89/Chd/Pb/2021**

**IN THE MATTER OF:**

**Daljit Singh & Ors**

...

**Petitioners**

**Versus**

**Sutlej Motors Pvt. Ltd. & Ors.**

...

**Respondents**

**Under Section: 241, 242, 244, 424, CA 2013**  
**Rule 11 of NCLT**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-

**Court Officer**

Mamta

19.07.2024